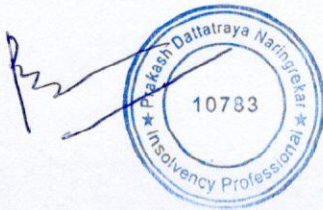


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF NIRMITI STAMPINGS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Nirmiti Stampings Private Limited
2.	Date of incorporation of corporate debtor 07/04/1995
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies (RoC) Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U28910MH1995PTC087295
5.	Address of the registered office and principal office (if any) of corporate debtor S - 11, S Block , MIDC Bhosari, Pune - 411026.
6.	Insolvency commencement date in respect of corporate debtor Order Delivered Date: 18.11.2019 Certified copy of Order received by IRP: 09.12.2019
7.	Estimated date of closure of insolvency resolution process 06.06.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Prakash Dattatraya Naringrekar IBBI/IPA - 002/IP - N00270/ 2017 - 18 / 10783
9.	Address and e-mail of the interim resolution professional, as registered with the Board 503 - A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400064. Email: prakash03041956@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 503 - A, Blue Diamond CHS Ltd, Chincholi Bunder, Link Road Junction, Malad West, Mumbai - 400064. Email: nspl.cirp@gmail.com
11.	Last date for submission of claims 23.12.2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional Not Applicable - as per details available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: (a) Web link: www.ibbi.gov.in/home/downloads (b) Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Nirmiti Stampings Private Limited on 18.11.2019 (Certified copy of Order received by IRP on 09.12.2019)

The creditors of Nirmiti Stampings Private Limited are hereby called upon to submit their claims with proof on or before 23.12.2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

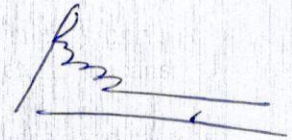
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

In case of any query please contact the IRP team on: 9819772440/022 – 6699 1469

For Nirmiti Stampings Private Limited



Mr. Prakash Dattatraya Naringrekar
Interim Resolution Professional
IBBI/ IPA – 002/ IP – N00270/2017 – 18/10783

Date: 09.12.2019
Place: Mumbai

Prakash Dattatraya Naringrekar
Insolvency Professional
Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.